## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG- Crlm No. 20-A/2020 EMG CRM (M) No. 29-A/2020 EMG- Crlm No. 21-A/2020

Mohammad Ishaq Atnorkar

... Petitioner(s)

Through: - Mr. F. A. Wani, Advocate (On video conference from his

residence)

V/s

UT of J&K

....Respondents(s)

Through: - None

**CORAM:** 

Hon'ble Mr Justice Ali Mohammad Magrey, Judge

ORDER 11.05.2020

Learned counsel appearing for the petitioner has been provided the link and is on VidyoDesktop;

Issue notice to respondents returnable by or before the next date of hearing.

List on 18.05.2020.

SD/-(Ali Mohammad Magrey) Judge

Srinagar 11.05.2020 Mohammad Yasin Dar